

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 247 OF 2015

Dated: 25th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

M/s. Vandana Vidhyut Ltd.

..Appellant(s)

Vs.

Chhattisgarh State Power Distribution Company Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Raunak Jain

Counsel for the Respondent(s)

:

Ms. Suparna Srivastava for R-1

Mr. C.K. Rai

Mr. Umesh Prasad for R-2

Mr. Arvind Banerjee for CSPDCL (Rep.)

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.12.2016.**

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**